



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 26.11.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	Apoorv Singhal	Atishay Jain Tanushree Sogani- R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3 Shashank Sharma

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)